

**NEW DELHI MUNICIPAL COUNCIL
PALIKA KENDRA: SANSAD MARG
NEW DELHI 110 001.**

Sub: **Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. no. 02/2023 conducted on 21st July 2023 at 3.00 PM in the Director's Committee Room, AIIMS, New Delhi.**

Ref: **Meeting held on 29th August 2023 in the Ramalingaswamy Board Room, AIIMS, New Delhi.**

This is with reference to aforesaid subject regarding meetings held at AIIMS, New Delhi regarding implementation of recommendations of the Joint Committee as per directions of Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on dated 29th August 2023 at 3.00 PM. The action taken report of points pertains to New Delhi Municipal Council are as under:-

A. TRAFFIC MANAGEMENT OUTSIDE AIIMS

S. No.	Aspect	Issue	Short term measures	Long term measures	Action by N.D.M.C.
1/1	Traffic Congestion on high traffic volume roads- MG Road and Aurobindo Marg	1. Encroachment by hawkers, vendors, shops etc. 2. Preferred use of Pedestrian crossing available in front of AIIMS by public over Foot over bridge and subway due to encroachment and lack of cleanliness	1. Removal of encroachments from MG Road and Aurobindo Marg in the stretch up to 500 meters from the periphery of the AIIMS campus. 2. Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC. 3. Subway and footover bridge outside AIIMS to be free from all encroachment (including squatters). Delhi Traffic Police and AIIMS traffic committee to conduct random	1. Traffic circulation plan indicating vehicular movement, pedestrian crossings, and parking for an area up to 500 meters from the periphery of the AIIMS campus. 2. NDMC shall select the AIIMS stretch to be part of the smart street- scaping project, so that the issue of encroachments and hawkers is permanently solved.	Regular Special Drive for removal of encroachment from MG Road and Aurobindo Marg in the stretch upto 500 Meters from the periphery of the AIIMS Campus would be conducted in collaboration with Delhi Police u/s 225 & 226 of NDMC Act, 1994 and as well as in compliance of Hon'ble Supreme Court Order in the matter of Sudhir Madan & Ors V/s MCD & Ors in the WP(C) No.1699/1987.

			drives to promote use of foot over bridge or subway for crossing the busy road.		
2/5		Shifting of prepaid Booth of TSR situated outside Gate No.1 of AIIMS	Traffic Police and NDMC to explore the possibility of shifting the prepaid Booth of TSR situated outside Gate No.1 of AIIMS in the service lane near Gate No.2 of AIIMS or other suitable locations within 04 weeks.		---
3/6	Slowing of Speed of Traffic	Slowing down of vehicles on ring road near Gate 2 due to encroachments and bus stop location	1. Removal of vendors, hawkers and other encroachments in a distance of 500m around Gate 2. 2. Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC.	Transport Department in consultation with NDMC and traffic Police may explore the feasibility of Shifting of Bus Stop within 04 weeks.	1. Regular Special Drive for removal of encroachment would be conducted at Gate No.2 of AIIMS in collaboration with Delhi Police u/s 225 & 226 of NDMC Act, 1994 as well as in compliance of Hon'ble Supreme Court Order in the matter of Sudhir Madan & Ors V/s MCD & Ors in the WP (C) No.1699/1987. 2. Provision of permanent vending area in the few location to prevent their spreading into entire area. In this regard, power has been vested with the Town Vending Committee which is yet to be constituted and for the time being work of survey in the entire area is on the carts. Only after survey, steps could be taken in the matter.
4/7	Slowing down of Vehicles along Yusuf Sarai and Gautam Nagar due to encroachments	Reorganization of Hawkers, vendors, small shops, etc. to designated spaces, removal of abutments into road right of way, especially the BSES transformer.	Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC.		As regard to Reorganization of unauthorised Hawkers and Vendors is concerned, Regular Special Drive for removal of encroachment would be conducted in collaboration with Delhi Police u/s 225 & 226 of NDMC Act, 1994 as well as in compliance of Hon'ble Supreme Court Order in the matter of Sudhir Madan & Ors V/s MCD & Ors in the WP (C) No.1699/1987. As far as reorganization of small shops is concerned the matter pertains to Estate-I Department, for which the department could be requested to consider the matter. However, removal of BSES Transformer is concerned, it is not within the jurisdiction of NDMC and BSES

					could be contacted in this regard.
5/8	Road Condition	The service road from Gate No.2 to Aurobindo Marg is not in good condition and a lot of dust is accumulated. Road condition in certain stretches in Yusuf Sarai, Gautam Nagar and other surrounding areas also require maintenance	The service roads around AIIMS periphery and major roads in Yusuf Sarai, Gautam Nagar and surrounding residential areas (within 500m of AIIMS) need to be repaired and recarpeted to prevent built up of dust	Routine maintenance of road, footpaths, and other paved areas by PWD and NDMC.	1. The Aurobindo Marg which is comes under the jurisdiction of New Delhi Municipal Council are being swept through Mechanical Road Sweeper on daily basis on both sides of roads i.e. towards AIIMS & Safdarjung Hospital. 2. The manual sweeping is also carried out on the footpath and in front of the shop on daily basis.

B. ENCROACHMENTS ON RIGHT OF WAY

S. No.	Aspect	Issue	Short term measures	Long term measures	Action Plan N.D.M.C.
1/1	On street parking	Almost all the roads in the surrounding areas had on street parking which included two wheelers, four wheelers and small and large trucks and buses in certain stretches	The RW As in the adjoining colonies to issue stickers to only allow residents to park. Designated parking areas to be identified for outsiders	Reorganization of peripheral parking to Permanent multilevel parking near Green park	The green park area doesn't falls under the jurisdiction of New Delhi Municipal Council.
2/2	Encroachments (permanent)	Permanent structure such as shops, transformers, large trees which reduce the right of way		1. Smart streetscaping can be implemented for the entire stretch from junction of MG road and Aurobindo Marg up to Yusuf Sarai market. This would require accommodation, Pharma shops (approximately 60 in number) and other activities such as fruit shops, general	The maintenance work of road, footpath, foot over bridge & subway (Aurobindo Marg) at AIIMS is being carried out on daily basis by New Delhi Municipal Council.

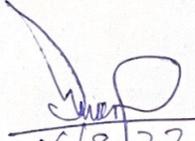
				merchants etc. 2. Alternate site should be identified for relocation for the encroachment in other areas.	
3/3	Encroachments (temporary)	Encroachment by hawkers selling food, miscellaneous goods etc., and organizations distributing food mainly encroaching onto the footpaths		1. Removal and relocation for hawkers, small shops, etc. 2. NDMC to work on relocation plan for food distribution organizations at nearby government sites (DUSIB shelter) done at present outside AIIMS.	1. Regular special drive for removal of encroachment would be conducted in collaboration with Delhi Police u/s 225 & 226 of NDMC Act, 1994 as well as in compliance of Hon'ble Supreme Court order in the matter of Sudhir Madan & Ors V/s MCD & Ors in the WP(C)No. 1699/1987. 2. The MSW created by the surrounding area like shops & general public are being removed on daily basis by the Health Department of New Delhi Municipal Council.

C. GREEN BELT / PLANTATION OUTSIDE AIIMS

S. No.	Aspect	Issue	Short term measures	Long term measures	Action Plan N.D.M.C.
1/1	Green Belt Outside AIIMS	No Green Belt presents around the AIIMS premises	NDMC & Forest Department will work in coordination with AIIMS for development of green belt around the campus.	Improvement work of supply & plantation of different species of ornamental plants at Central Verge Aurobindo Marg	1. The plantation of bougainvillea plant had already been done, however, the gap if any, may be filled very soon. 2. Plantation of flowering shrubs and flowering summer annuals had also been planted.

OTHER ISSUES

S. No.	Aspect	Issue	Short term measures	Long term measures	Action Plan N.D.M.C.
1/1	Solid Waste Management	Improper management of mobile dhalaos of 1 to 1.5 ton capacity	NDMC to ensure daily lifting of garbage so that there is no spill over on the roads.		The solid waste lifted by NDMC on daily basis.
2/2	Dust management at Construction sites	Many areas surrounding AIIMS have buildings being renovated and repaired and require dust control/management	Measures as per dust mitigation norms have to be followed.		The construction & demolition waste create on Aurobindo Marg & Ring Road removed on daily basis by New Delhi Municipal Council.



(Er. C.L. Meena)

Nodal Officer, Air Pollution
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